38

(ख) जी, हां।

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(ग) जी, नहीं ।

Cancellation of Telecast of Sindhiplay "Jhooley Lai" by Door-darshan, Bombay

*309. SHRIMATI SURYAKA-NTA PATIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government are aware of the cancellation of the Sindhi play JHOOLEY LAL by Doordarshan, Bombay on the occasion of the Sindhi New Year Day on March 28th, 1990 although the agreement to this effect was signed much in advance and the date of recording was also fixed;
- (b) if so, what steps Government propose to take to pacify the hurt feelings of the Sindhi community in this regard:
- (c) what compensation is paid in such cases to the organisers of the programme;
- (d) whether Government propose to telecast this play in the near future; and
- (e) if so, what would be the new date of the telecast?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to

(e) The recording of the play "Jhooley Lai" had to be postponed as requisite formalities preceding the recording could not be finalised in time.

Doordarshan duly conveyed their regrets to the organisers for the inconvenience caused. It has also been decided, after detailed discussions with the organisers, to record the play shortly.

फिल्मों में हिसा और अश्लीलता के दृश्यों पर रोक लगाने के लिए विधेयक

- *3:0. श्री शंकर दयाल सिंह: क्या सूचना ग्रीर प्रसारण मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या सरकार फिल्मों में हिंसा और अञ्लीलता के दृश्यों पर रोक लगाने के लिए कोई विश्वेयक लाने का विचार रखती है;
- (ख) क्या सरकार को इस संबंध में कोई ज्ञापन भी प्राप्त हुये हैं ; और
- (ग) यदि हां, तो उक्त विधेयक को कब तक पुर:स्थापित कर दिए जाने का विचार है ?

सूचना और प्रसारण तथा संसदीय कार्य मंत्री (श्री पी॰ उपेन्द्र): (क) से (ग) सरकार ने चलचित्र अधिनियम, 1952 की समीक्षा करने के लिए एक समिति का गटन किया है और इसकी रिपोर्ट की प्रतीक्षा है।

Demand for Statehood to Pondicherry

- •311. SHRI S. MADHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Pondicherry Government have demanded full fledged statehood from the present status of a Union Territory; and
- (b) if so, what action is proposed to be taken on that demand by the Central Government?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) Yes, Sir.

- (b) The Government of India are of the view that having regard to the various implications, the time is not opportune to consider the matter at present.
- *312. [Transferred to the 29th May, 1990].

Sealing of border in J and K and Punjab

◆313. SARDAR JAGJIT SINGH AURORA: SHRIHARVENDRA SINGH HANSPAL:

Will the Minister of HOME AFFAIRS b? pleased to state:

- (a) whether Government have decided to seal the vulnerable and weak points along the line of actual control in J&K and the international border in Punjab to prevent Pakistan from sending trained militants and terrorists into the two States;
- (b) if so, the details of the weak points identified for sealing along the J&K and Punjab borders;
- (c) whether the border States of Gujarat and Rajasthan are proposed to be included in this scheme; and
- (d) if so, by when the weak points would be sealed and in what manner?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (d) Security along the Line of Actual Control and the International border in Jammu and Kashmir and Punjab is bjing further tightened up and close vigil is being maintained to check attempts of infiltration/exfiltration.

Security arrangements at the border and line of control are kept under constant review.

Migration from Assam, Kashmir and Punjab

•314. SHRI ATAL BIHARI VAJPAYEE: SHRI VIREN J. SHAH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of persons who have migrated *so* far from (l) Assam, (ii) Kashmir, and (iii) Punjab for fear of their life and property during the lart three years;
- (b) the number out of those who have so far bean provided with shelter, food, clothing, jobs and educational facilities; and
- (c) by when these people would be fully rehabilitated?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED):
(a) Number of persons who have migrated during the last three years are as under: —

- (i) Assam: No specific instance of non-Assamese migrating to neighbouring States has been reported by the Government of jAssam.
- (ii) *Kashmir:* A number of families are reported to have migrated from the Kashmir Valley. Over 30, 000 families have been registered in Jammu area and about 8, 000 families in Delhi. Some families have migrated to other States also.
- (iii) *Punjab:* About 13, 600 families have migrated to Delhi and other States of India.

(b) and (c)

Assam: The question does not arise.

Kashmir: In respect of persons who migrate! from Kashmir information with regard to their reha-